

1	2	3	4	5
7. In-situ combustion, Santhal (Main), EOR to obtain additional oil production of 13.94 MMT in 18 years.	Oct' 97	March' 98	18.7/18.9	-do-

Natural Gas

41. DR. JAYANTA RONGPI : Will the PRIME MINISTER be pleased to state :

(a) the quantity of natural gas produced annually in the country, State-wise;

(b) the quantity of natural gas allowed to burn away unutilised annually, State-wise;

(c) the amount in rupees of such unutilised gas lost annually, State-wise; and

(d) the steps proposed to be taken by the Government to stop this loss?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). The required information is given in the enclosed Statement.

(d) Steps taken to reduce flaring of gas include setting up of the required compression and transportation facilities, underground storage of gas and identification of consumers to utilise gas isolated pools.

STATEMENT

(Gas figures in MMSCMD and value in Rs. lakhs/day)

State	Gas Prodn.	Gas Flared	Notional Value
Western Offshore	45.30	1.67	25.1
Gujarat	7.86	0.76	11.4
Rajasthan	0.03	Nil	Nil
Assam	5.31	0.87	13.05
Tamil Nadu	0.32	0.27	4.1
Andhra Pradesh	1.85	Nil	Nil
Tripura	0.36	Nil	Nil

Note : Notional value taken as Rs. 1500/thousand cu.mtrs.

Adulteration of Kerosene

42. SHRI KACHARU BHAI RAUT : Will the PRIME MINISTER be pleased to state :

(a) the number of cases for adulteration of Kerosene have been detected;

(b) the details thereof; and

(c) the steps taken by the Government to check such adulteration?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). No cases of adulteration of kerosene have been brought to the notice of the Government.

(c) Regular inspections/surprise checks are carried out by field officers and senior officers of the oil companies to check adulteration/irregularities. In case of any irregularity, action is taken against the dealer under the Marketing Discipline Guidelines.

[Translation]

Foreign Aided Power Projects

43. DR. SAHEBRAO SUKRAM BAGUL : SHRI SOHAN BEER :

Will the PRIME MINISTER be pleased to state :

(a) the details of the power projects set up with foreign collaboration, State-wise and location-wise;

(b) the number of such projects with the Government, State-wise;

(c) the number of projects which are likely to be made operational in 1996-97 and 1997-98; and

(d) the time by which these projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). As on date, 50 proposals involving foreign investment on the MoU/LoI etc. route costing more than Rs. 100 crores and on the competitive bidding route costing more than Rs. 1000 crores, have been received for setting up of power projects in the private sector. As per the information available in the Ministry of Power, of these, the following projects have been cleared from foreign investment angle, have received techno-economic clearance of the Central Electricity Authority and are under various stages of construction :

Jegurupadu CCGT (M/s. GVK Industries Limited) East Godavari Distt, Andhra Pradesh. 216 MW

Godavari CCGT M/s. Spectrum Technology) East Godavari Distt. Andhra Pradesh.	208 MW
Dabhol CCGT (M/s Dabhol Power Company) Distt : Ratnagiri, Maharashtra.	695 MW (Ph-I)
Maheshwar Hydro-electric Project (M/s. Shree Maheshwar Hydel Power Corpn. Ltd.) Distt. Khargone, Khargone, Madhya Pradesh.	400 MW
Paguthan GBPP (M/s Gujarat Torrent Energy Corpn. Ltd.) Distt. Bharuch, Gujarat.	655 MW

(c) As per incitations given by the project promoters, Jegurupadu CCGT and Godavari CCGT are likely to be made operational in 1997-98.

(d) A private power project being set up by an Indian or foreign company has to obtain a large number of clearance from State and Central Agencies. The company has also has to tie up finances from Indian financial institutions/foreign banks etc. This is a time consuming process and specific commissioning only after the companies achieve financial closure.

[English]

Uniform Power Tariff

44. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to bring about uniformity in power-tariff for different categories of consumers in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No, Sir.

(b) Does not arise.

LPG Connections

45. SHRI RAVINDRA KUMAR PANDEY :
SHRI KACHARU BHARU RAUT :

Will the PRIME MINISTER be pleased to state :

(a) the existing norms to release LPG Connections to the LPG Dealer/distributors to supply LPG connection to their consumers in a year;

(b) the number of dealers/distributors of LPG of Bihar given LPG connection quota for a year; and

(c) whether there is any Government proposal to increase quota of LPG dealers/distributors in the country particularly in Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Allotment of new gas connections is not made on State-wise basis. New LPG connections are released depending on total new customers enrolment at country level, depending upon product availability, slack available with the distributors in the State and waiting lists. The target for release of new LPG connections in the country during 1996-97 has been fixed at 20 lakhs. Further, the Government has accorded priority in release of LPG connection in the following areas :

1. Hilly Areas
2. Taj Trapezium Area
3. Releases under Tatkal Scheme
4. MP/MOP priorities
5. New Distributorship Commissioning
6. Priorities of PSU's of MOP & NG.
7. Unviable distributors.

(b) The number of new connections allotted to dealers/distributors in Bihar during April-September, 1996 is 33,350.

(c) 499 LPG distributorships have been proposed in the draft LPG Marketing Plan 1996-97 for the country where 16 LPG distributorships have been proposed for Bihar.

Oil Pool Account

46. SHRI PRADIP BHATTACHARYA :
SHRI D.P. YADAV :

Will the PRIME MINISTER be pleased to state :

(a) whether the rising deficit in the Oil Pool Account has created alarming situation for the Government;

(b) if so, whether the Government propose to take steps to restrict the supplies of petrol to check deficit in the Oil Pool Account;

(c) if so, the details thereof; and

(d) the other measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d). The position of the oil pool account is being monitored on a continuous basis and measures taken to contain the deficit. There is no proposal to restrict supply of petrol.

LPG Bottling Plants

47. SHRI P.C. THOMAS : Will the PRIME MINISTER be pleased to state :

(a) the number of LPG bottling plants in the country with locations and capacity;